

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.04.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 23.04.2024 are as follows. The next dates of Hearing are indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 179 of 2024	Sanjay Kumar Agarwal Vs. Simplex Infrastructures Ltd.	23.04.2024	01.05.2024
2.	Comp. App. (AT) (Ins) No. 345 of 2024	Amar Nath Tekriwal & Ors. Vs. Spencer Distilleries & Breweries Pvt. Ltd.	23.04.2024	02.05.2024
3.	Comp. App. (AT) (Ins) No. 496 of 2024	Anju Dhiraj Gada Vs. Anchor Leasing Pvt. Ltd. & Anr. With	23.04.2024	03.05.2024
4.	Comp. App. (AT) (Ins) No. 497 of 2024	Naval Kanji Gada Vs. Anchor Leasing Pvt. Ltd. & Anr.	23.04.2024	03.05.2024

5.	Comp. App. (AT) (Ins) No. 517 of 2024 (With Defects)	Express Resorts & Hotels Ltd. Vs. Amit Jain & Ors.	23.04.2024	06.05.2024
6.	Comp. App. (AT) (Ins) No. 536 of 2024	Jatinder Oberoi Vs. Narendra Singh Chhabra & Anr.	23.04.2024	07.05.2024
7.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	23.04.2024	15.05.2024
8.	Comp. App. (AT) (Ins) No. 111 of 2023 & I.A. No. 447 of 2023	Ahluwalia Marbles Pvt. Ltd. Vs. M S Decorators Pvt. Ltd.	23.04.2024	16.05.2024
9.	Comp. App. (AT) (Ins) No. 1523 of 2023	Rajesh Ravji Patel Vs. Pegasus Assets Reconstruction Pvt. Ltd. & Anr.	23.04.2024	21.05.2024
10.	Comp. App. (AT) No. 166 of 2021	Narasingha Pujapanda Vs. Anup Kumar Lakhotia & Anr.	23.04.2024	28.05.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar